

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1297-1298 OF 2002

RAMA SHANKER SINGH

Appellant (s)

VERSUS

CHANCELLOR, PURVANCHAL UNIVERSITY & ORS.

Respondent(s)

(With office report )

Date: 26/02/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s)

Ms. Niranjana Singh, Adv.

For Respondent(s)

Mr. K.N. Rai, Adv.

UPON hearing counsel the Court made the following  
ORDER

Learned counsel for the appellant prays that the appeals may be dismissed as having become infructuous leaving question of law open. The appeals are dismissed accordingly.

(Anand Singh)  
Assistant Registrar  
(signed order is placed on the file)  
IN THE SUPREME COURT OF INDIA

(Pawan Kumar)  
Court Master

CIVIL APPELLATE JURISDICTION

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... RESPONDENTS

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.....J.  
( R.V. RAVEENDRAN )

.....J.  
( H.L. DATTU )

NEW DELHI,  
FEBRUARY 26, 2009.